
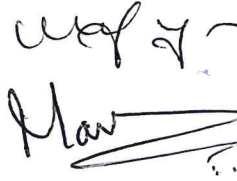



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 130/16	TP 90/16	Hearing	397/ 398	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	NISHANTH S KADUR 8280200701. (FOR KEYSTONE PARTNERS)	Respondents 1 & 2	
	B C. THIRUVENKADAN MANIK BT.	RESPONDENT NO 8.	
	YUNUS NAWAB (FOR RAHMORABI AND) SOLOMON 9916196674	PETITIONER	

Counsel for petitioner is present. Counsel for R-1 and 2 is present. Counsel for R-8 is present. Counsel for R-8 has filed an application for deleting the name of R-8.

Registry is directed to check and put up. Counsel for petitioner has to file necessary information about service of notice on R-3 to R-7.

Await information.

List it on 04.10.2017.



MEMBER (J)



MEMBER (T)